

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1474 of 2019

IN THE MATTER OF:

Xylem Water Solutions India Pvt. Ltd.

...Appellant

Vs.

EPC Constructions India Ltd. & Ors.

...Respondents

Present: For Appellant: - Mr. Atul Shanker Mathur, Ms. Priya Singh and Mr. Umang Katariya, Advocates.

For Respondents:- Mr. Pradhuman Gohil and Ms. Ranu Purohit, Advocates for R-4.

Mr. Aakarshan Sahay, Advocate for R-1.

O R D E R

22.01.2020— As against the same ‘Corporate Debtor’ other appeals are likely to be listed on 3rd February, 2020, let this appeal be listed ‘for admission’ on 3rd February, 2020 along with Company Appeal (AT) (Insolvency) No. 1157 of 2019.

The order passed earlier fixing the other date stands recalled.

In the meantime, the parties may complete their pleadings.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice Bansi Lal Bhat)
Member(Judicial)

(Justice Anant Bijay Singh)
Member(Judicial)

Ar/RR